

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:2649
ANSWERED ON:12.03.2010
COMMITTEE ON CONSTRUCTION OF UNIFORM BALCONIES
Chauhan Shri Sanjay Singh

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether the Government is contemplating to constitute any Committee to consider construction of uniform balconies in the flats allotted under the Central Government Employees Welfare Housing Organization (CGEWHO) irrespective of losses;
- (b) if so, the details thereof;
- (c) whether the Government has changed the construction byelaws in CGEWHO flats particularly in Kendriya Vihar, Sector-82, Noida so as to provide more area for balcony in ground-floor flats in Type 'A' category;
- (d) if so, the details in this regard; and
- (e) the steps being taken by the Government to provide balcony of uniform size to all allottees of Type 'A' Flats irrespective of floors particularly in Sector 82, Kendriya Vihar, Noida?

Answer

THE MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION (KUMARI SELJA)

(a) & (b): No, Madam.

(c) & (d): No, Madam.

(e): Central Government Employees Welfare Housing Organization (CGEWHO) constructs the housing complex as per approved plans by concerned statutory authorities; which is Noida Authority in case of Sector 82, Kendriya Vihar, Noida.